

श्री के० डी० मालवीय : जी नहीं, जो सिफारिश की गई है वह सारे देश के लिये है और उसी में एक तजवीज यह भी है कि लखनऊ, मद्रास और बम्बई, तीनों जगहों में हर्बेरियम प्रयोग शालायें स्थापित की जायें।

Shri V. P. Nayar: May I know whether before making the study of medicinal plants in regard to the particular regions referred to in the question, any detailed botanical survey of this area has been made, so that it may be helpful for the furtherance of the study of medicinal plants?

Shri K. D. Malaviya: Yes, the proposal to have a general botanical survey for medicinal plants is also one of those made.

Mr. Speaker: Now we will take up Question No. 943. I believe the hon. Minister has come.

The Deputy Minister of Defence (Sardar Majithia): Sir, I am very sorry for not having been here in time, but it was beyond my control. I apologize.

Naval Headquarters

***943. Chaudhuri Muhammed Shaffee:** Will the Minister of Defence be pleased to state:

(a) how far the work of reorganisation of the Naval Headquarters, in India has progressed so far;

(b) the time by which it will be completed;

(c) the nature of the changes that are likely to be effected; and

(d) the total amount to be spent on this process?

The Deputy Minister of Defence (Sardar Majithia): (a) to (d). There has been no reorganisation of Naval Headquarters as such though a certain rationalisation of the existing functions of chief of Material and Chief of Personnel has taken place in the light of experience gained after Independence. This has involved appointment of extra staff which results in an additional expenditure of Rs. 40,000 per annum.

Foreign Scholars

***945. Shri S. C. Samanta:** Will the Minister of Education be pleased to state the number of foreign students who are studying Hindi in India as Government of India Scholars and the names of the countries from which they come?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): 35 students—from China, Turkey, Israel, British East Africa, British West Indies, Indonesia, Nyasaland, Ethiopia, Fiji, Sudan, Surinam, Thailand, Afghanistan, Tanganyika, Burma, Iran, Japan and Nigeria.

Shri S. C. Samanta: Amongst the thirty-five students may I know whether there is any one enjoying cultural scholarships?

Dr. M. M. Das: All of them are enjoying cultural scholarships.

Shri Chattopadhyaya rose—

Mr. Speaker: Our convention is that the person who has put the question should be given a chance first.

Shri S. C. Samanta: May I know whether we have received such facilities from those countries whose names have been mentioned by the hon. Minister?

Dr. M. M. Das: Such facilities for learning Hindi?

Shri S. C. Samanta: Equal facilities.

Mr. Speaker: Reciprocal facilities by those countries.

Dr. Ram Subhag Singh: For learning the language of those countries.

Dr. M. M. Das: So far as my knowledge goes, China has given us some scholarships for Chinese language, history and other subjects.

Shri S. C. Samanta: Is it a fact that fifteen teachers from South Africa are being helped by us here for teaching Hindi there?

Dr. M. M. Das: I want notice.

Shri Chattopadhyaya: May I know how many students have come here under Government of India scholarships from China?

Dr. M. M. Das: Under our Cultural Scholarships scheme we have given 100 scholarships this year, in all. But as to how many have come from China I want notice.

श्रीमती शिवराजबती मेहता : मैं पूछना चाहती हूँ कि क्या इन स्कालर्स में स्त्रियाँ भी आई हैं हिन्दी सीखने के लिये, और अगर आई हैं तो कितनी।

Dr. M. M. Das: Whether their wives have come—is that the question, Sir?

Mr. Speaker: Whether there are any women among those scholars.

Dr. M. M. Das: I want notice for that.

Estate Duty

*946. **Shri Dabhi:** Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 730 on the 13th August, 1955 and state:

(a) whether Government have now taken a decision regarding the recommendation of the Taxation Enquiry Commission, that the period before death during which gifts *inter vivos* ought to become liable to Estate Duty should be increased from two years to five years; and

(b) if so, what is that decision?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): (a) No decision has yet been taken with regard to this recommendation of the Taxation Enquiry Commission, but it is under active consideration of the Government.

(b) Does not arise in view of the reply given to part (a) of the question.

Shri Dabhi: May I know whether Government are going to take a decision as early as possible?

Shri M. C. Shah: Certainly, Government will take a decision as early as possible.

Advisory Committee on Social and Moral Hygiene

*947. **Shri Krishnacharya Joshi:** Will the Minister of Education be pleased to state:

(a) whether the Advisory Committee of Social and Moral Hygiene of the Central Social Welfare Board has submitted its report; and

(b) if so, the main recommendations?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) Yes, Sir.

(b) A statement giving the main recommendations is laid on the Table of the House. [See Appendix V, annexure No. 60].

Shri Krishnacharya Joshi: May I know whether Government have accepted all the recommendations made by this Advisory Committee?

Dr. M. M. Das: These recommendations were placed before the Advisory Council of Education for the Handicapped, and this Council recommended in its

turn some important items to the Government of India. Now, the Government of India have selected some of these items for implementation next year, provided we get the budget grants.

Shri Krishnacharya Joshi: May I know the names of the members of this Sub-Committee?

Dr. M. M. Das: I am sorry, Sir. The reply I have given to the first question, concerns another question, not this. What was the last question?

Shri Krishnacharya Joshi: The names of the members of this Advisory Committee.

Dr. M. M. Das: The Advisory Committee to which the Social Welfare Board has referred these recommendations consists of the following:

Shrimati Indra Gandhi—*Chairman*

Members:

- (1) Shrimati Hannah Sen
- (2) Shrimati Danwanti Rama Rao
- (3) Shri M. S. Gore
- (4) Shri K. G. Saiyidain, Ministry of Education
- (5) Shri C. S. Menon, Ministry of Finance
- (6) Shri A. V. Venkatasubban, Ministry of Health
- (7) Shri J. N. Dhamija, Ministry of Home Affairs
- (8) Shri P. M. Sundaram, Ministry of Labour
- (9) Dr. Alexander, Ministry of Commerce and Industry
- (10) Shri V. B. Ayyangar, Planning Commission

Shrimati Jaishri: What legislative measures does Government intend to introduce in order to deal with the matter?

Dr. M. M. Das: I have already said in my previous reply that the Central Social Welfare Board that set up this Advisory Committee referred these recommendations made by the Advisory Committee to a Sub-Committee, the members of which I had just now mentioned. This Sub-Committee will further examine these recommendations and submit their recommendations to the Central Social Welfare Board.

Shri Chattopadhyaya: May I know whether the Advisory Committee has visited any exclusively industrial areas?